

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRLMP.NO. 17641-17642/2008 in CRIMINAL APPEAL NO(s). 968 OF 2008

MONICA KUMAR & ANR. Appellant (s)
VERSUS

STATE OF U.P & ORS. Respondent(s)

(With appln(s) for directions and exemption from filing O.T. and office report)

Date: 28/11/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s)
Petitioner-In-Person

For Respondent(s)
Mr. Pramod Dayal, Adv.
Mr. Nikunj Dayal, Adv.

Mr. A. Sharan, ASG
Mr. Amit Anand Tiwari, Adv.
Mr. B.K.Prasad, Adv.

Mr. P. Parmeswaran ,Adv

Mr. K.K. Venugopal, Sr.Adv.
Ms. Pooja Dhar, Adv.

Mr. Shail Kumar Dwivedi ,Adv
Mr. S. Chandra Shekhar ,Adv
Mr. C.D. Singh ,Adv
Ms. Vandana Mishra, Adv.
Ms. Niranjana Singh, Adv.
Mr. Kamendra Mishra ,Adv

UPON hearing counsel the Court made the following
ORDER

The petitioner, who appears in person, prays for leave to
withdraw these applications. The prayer is allowed. The applications
are accordingly, dismissed as withdrawn.

(Sukhbir Paul Kaur)
Court Master

(Vinod Kulvi)
Court Master

(Signed Order is placed on the file)

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRL.M.P. NO. 17641-17642 OF 2008

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.....J.
(LOKESHWAR SINGH PANTA)

.....J.
(AFTAB ALAM)

New Delhi,
November 28, 2008